

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6707/2019

COMMITTEE OF CREDITORS OF AMTEK AUTO LIMITED
THROUGH CORPORATION BANK

Appellant(s)

VERSUS

DINKAR T. VENKATSUBRAMANIAN & ORS.

Respondent(s)

(FOR ADMISSION and IA No.132027/2019-EX-PARTE STAY and IA
No.132530/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 06-09-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s)

Mr. Tushar Mehta, SG
Ms. Misha, Dv.
Mr. Vaijant Paliwal, Adv.
Ms. Moulshree S., Adv.
Mr. S.S. Shroff, AOR

For Respondent(s)

Mr. Mukul Rohtagi, Sr. Adv.
Mr. K.V. Viswanathan, Sr. Adv.
Mr. Mayank Pandey, AOR

Mr. Anupam Lal Dass, Sr. Adv.
Mr. Sanjay Bhatt, Adv.
Ms. Srishti Kapoor, Adv.
Mr. Rabin Mazumdar, Adv.

Mr. Somesh Dhawan, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Himanshu Satija, Adv.
Mr. Vastala Kak, Adv.
Mr. Divyang Gobind Chandiramani, Adv.
Mr. E.C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Liquidation proceedings to remain stayed, until further

orders.

Reply, if any, be filed by 20.09.2019.

List on 24.09.2019.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER